

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH, 'SMC' PUNE – VIRTUAL COURT

BEFORE SHRI R.S. SYAL, VICE PRESIDENT AND
SHRI C.M. GARG, JUDICIAL MEMBER

आयकर अपील सं. / ITA No.1856/PUN/2019

निर्धारण वर्ष / Assessment Year : 2015-16

Sangita Kishore Damkondwar Prabhakar Jewellers, New Bus Stand, Hadgaon, Taluka – Hadgaon, Dist. Nanded - 431712 PAN: AHXPD5098D	Vs.	ITO, Ward-3, Nanded
Appellant		Respondent

Assessee by : Shri Abhay Avachat
Revenue by : Shri M.G. Jasnani

Date of hearing : 12-11-2021
Date of pronouncement : 12-11-2021

आदेश / ORDER

This appeal by the assessee is directed against the order passed by the CIT(A)-1, Aurangabad on 13-08-2019 in relation to the Assessment Year 2015-16.

2. Before us, the ld. AR has filed a letter dated 11.11.2021 seeking permission to withdraw the appeal under 'Vivad

Se Vishwas Scheme' under The Direct Taxes Vivad Se Vishwas Act, 2020. The relevant contents of such letter, read as under :

- “1. *In the captioned matter, this refers to the hearing of assessee's appeal scheduled on November 12, 2021.*
2. *The assessee is in receipt of Form 3 dated 30/12/2020 vide acknowledgement no.955628840301220 relating to the Direct Tax Vivad Se Vishwas Scheme opted by her relating to the A.Y. 2015-16.*
3. *In this respect, a copy of form 3 is enclosed herewith.*
4. *I request your honor to allow the assessee to withdraw appeal since she is in receipt of Form 3 under the Direct Tax Vivad Se Vishwas Scheme.*
5. *Kindly take the request on record and acknowledge.”*

3. On perusal of the above letter and having no objection from the side of Id. DR, we allow the request of Id. AR to withdraw the appeal.

4. In the result, the appeal is dismissed as 'withdrawn'.

Order pronounced in the Open Court on 12th November, 2021.

Sd/-
(C.M. GARG)

JUDICIAL MEMBER

पुणे Pune; दिनांक Dated : 12th November, 2021
GCVSR

Sd/-
(R.S.SYAL)
VICE PRESIDENT

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order is forwarded to:

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. The CIT(A)-1, Aurangabad
4. The Pr.CIT-1, Aurangabad
5. DR, ITAT, 'SMC' Bench, Pune
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune

		Date	
1.	Draft dictated on	12-11-2021	Sr.PS
2.	Draft placed before author	12-11-2021	Sr.PS
3.	Draft proposed & placed before the second member		JM
4.	Draft discussed/approved by Second Member.		JM
5.	Approved Draft comes to the Sr.PS/PS		Sr.PS
6.	Kept for pronouncement on		Sr.PS
7.	Date of uploading order		Sr.PS
8.	File sent to the Bench Clerk		Sr.PS
9.	Date on which file goes to the Head Clerk		
10.	Date on which file goes to the A.R.		
11.	Date of dispatch of Order.		